

LOK SABHA
UNSTARRED QUESTION NO. 1031
TO BE ANSWERED ON 08.02.2023

GOVERNMENT e-MARKETPLACE (GeM)

1031. SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI PRATAP CHANDRA SARANGI:
DR. RAMAPATI RAM TRIPATHI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has initiated the integration/onboarding of weavers and artisans from across the country on Government e-Marketplace (GeM) as promised on the 8th National Handloom Day;
- (b) if so, the details thereof, State/UTs wise and if not, the reasons therefor;
- (c) whether the Government has plans to ensure the procurement of handloom products from the portal to meet the demands of its various departments for its textile needs;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has a plan to integrate Solar power as a primary source of input energy in the Handloom Sector; and
- (f) if so, the details thereof and if not, the reasons therefor?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): Government of India, Ministry of Textiles has taken steps to on-board weavers and artisans on Government e-Market place (GeM) to enable them sell their products directly to various Government Departments and organizations. So far, about 1.50 lakh handloom agencies/weavers and 26,644 artisans have been on-boarded on the GeM portal. The State/UT- wise details of weavers and artisans on-boarded on the GeM portal are placed at Annexure I.

(c) & (d): To promote procurement of Handloom products, an amendment was introduced in Rule 153 of GFR 2017 on 17.02.2020, wherein it was mandated that “Of all items of textiles required by Central Government departments, it shall be mandatory to make procurement of at least 20% from amongst items of handloom origin, for exclusive purchase from KVIC and/or Handloom Clusters such as Cooperative Societies, Self Help Groups (SHG), Federations, Joint Liability Groups (JLG) Producer Companies (PC), Corporations etc. including weavers having Pehchan Cards”.

(e) & (f): Ministry of Textiles is implementing Cluster Development Programme, a component of National Handloom Development Programme. Under the scheme, need based financial assistance is provided for implementation of various interventions like solar powered lighting units, upgraded looms & accessories, worksheds, design and product development, marketing support etc.

Annexure I

Sl. No.	State/UT	No. of handloom agencies/weavers	No. of handicrafts agencies/Artisans
1	Andhra Pradesh	32,435	3,189
2	Andman & Nicobar	-	91
3	Arunachal Pradesh	2,183	107
4	Assam	3,816	310
5	Bihar	1,270	959
6	Chhattisgarh	2,578	60
7	Delhi	160	962
8	Goa	-	59
9	Gujarat	3,422	894
10	Haryana	1,896	662
11	Himachal Pradesh	393	263
12	Jammu and Kashmir	28	500
13	Jharkhand	911	807
14	Karnataka	8,533	1,783
15	Kerala	7,007	1,882
16	Madhya Pradesh	5,686	1,016
17	Maharashtra	893	681
18	Manipur	3,423	27
19	Meghalaya	961	118
20	Mizoram	505	25
21	Nagaland	1,178	102
22	Odisha	4,145	756
23	Punjab	240	1,019
24	Rajasthan	1,187	688
25	Sikkim	-	28
26	Tamil Nadu	16,495	1,515
27	Telangana	22,440	277
28	Tripura	4,088	6
29	Uttar Pradesh	6,865	4,840
30	Uttarakhand	1,593	2,198
31	West Bengal	8,846	820
32	Others	6252	-
	Total	1,49,429	26,644
